

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 7098 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 7th December, 2018.

Sub:- **Casual Leave .**

Ref:- Your letter No. JKD.P/2018/4182 dated 01.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for crediting (01) day Casual Leave on 13.11.2018 by excluding the Casual leave for the aforesaid day, has been granted / ~~rejected~~.

Yours faithfully,

JT.REGISTRAR (VIGILANCE)